

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 16/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M.M. KUMAR  
Hon'ble Member (J)

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: Shri Shukhwant Singh  
V/S  
GND (india) Ltd.

SECTION OF THE COMPANIES ACT: 450(1)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

Despite second call no one has appeared on behalf of the parties. Hearing is deferred to  
28.02.2017.

1 Sd.  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
4 Sd.  
(R. VARADHARAJAN)  
MEMBER (J)